

(ख) जिन अधिकारियों के विरुद्ध समुचित कार्यवाही की गई, उनके नाम क्या हैं और संगठन में भ्रष्टाचार को रोकने के लिए क्या कदम उठाये गए हैं ?

ऊर्जा मंत्री (श्री कल्याण सिंह कालवो) :

(क) और (ख) इस संबंध में सूचना एकत्रित की जा रही है और इसे उपलब्ध होते ही सभा पटल पर रख दिया जाएगा।

Drug price fixation by BICP

335. SHRI DHULESHWAR MEENA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the attention has been drawn to the news-item which appeared in the Business Standard Calcutta on 1st November, 1990 under the "BICP Denies Discrepancies in Drug Price Calculations;

(b) what is the role assigned to BICP;

(c) whether it is a fact that the price recommended by BICP are unjustified and pro-producers;

(d) what are the names of drugs where his Ministry found their recommendations unjustified and what steps have been taken to call explanation from BICP;

(e) whether it is a fact that certain instances have come to the notice of his Ministry where market prices of bulk drugs are lower than notified prices; and

(f) if so, names of such drugs notified prices of each and market prices and what steps have been taken to reduce the prices?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) Yes, Sir.

(b) Bureau of Industrial Costs and Prices is a recommendatory body assigned with the task of recommending prices of various commodities including drugs from time to time.

(c) No, Sir.

(d) Prices of drugs are fixed by the Government keeping in view all the aspects including the recommendations of the BICP.

(e) Yes, Sir.

(f) Prices fixed by the Government under provisions of Drugs (Prices Control) Order, 1987 are the maximum sale prices and the manufacturers are free to sell the bulk drugs at prices not exceeding the price fixed by the Government. Whenever reports of market prices of a bulk drug being lower than Government fixed price come to the notice of the Government, necessary action is taken in the matter. Price of Analgin has already been reduced on this basis.

कोल इंडिया लिमिटेड द्वारा पर्यावरणीय संरक्षण

336. श्री शंकरदयाल सिंह : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कोल इंडिया लिमिटेड ने पर्यावरणीय संरक्षण के लिए कोई व्यापक योजना तैयार की है ; और

(ख) यदि हाँ तो इसका स्वरूप क्या है और इन परियोजनाओं के क्रियान्वयन का प्रबंधन किया जाता है ?

ऊर्जा मंत्री (श्री कल्याण सिंह कालवो) :

(क) और (ख) कोयला क्षेत्र में पर्यावरणीय सुरक्षा के प्रति बहुत चिंता तथा जागरूकता प्रवृत्ति विद्यमान है। इस उद्देश्य की ध्यान में रखते हुए 10 बड़े कोयला क्षेत्रों के लिए बहुत पर्यावरणीय प्रबंधन योजनाएं तैयार की गई हैं। इन योजनाओं में विभिन्न कोयला क्षेत्रों में पर्यावरण की

वर्तमान स्थिति तथा संभावित पर्यावरण के क्षेत्र में गिरावट और बढ़ी हुई विकासात्मक गतिविधियों के साथ शुरू किए जाने वाले सुरक्षात्मक उपायों का ध्यान रखा जाता है। इसके अतिरिक्त सभी कोयला परियोजनाओं में निर्यात पर्यावरणीय प्रबंधन योजनाओं को शामिल किया जाता है जिन योजनाओं को पर्यावरण ऐव वन मंत्रालय द्वारा पर्यावरण संबंधी अनुमोदन दिए जाने से पूर्व उक्त मंत्रालय की एक विशेषक समिति द्वारा जांच की जाती है। सभी कोयला परियोजनाओं में पर्यावरणीय सुरक्षा उपायों के लिए पर्याप्त वित्तीय प्रावधान रखा जाता है।

Prices of finished medicines based on the imported bulk drug

337. SHRI SIKANDER BAKHT:

SHRI ANANTRAM JAISWAL:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the answer to Starred Question 356 given in the Rajya Sabha on 3rd September, 1990 and state:

(a) what was the total import of each of 18 bulk drugs which are price decontrolled during last three years, year-wise;

(b) what are the names of leading brand of each drug and what is the present price

oil which each is being sold along with the details of pack and composition;

(c) whether it is a fact that most of these drugs are being imported in the country in the finished formulation form;

(d) if so, names of those formulations, import in value and quantity of each during the last three years, year-wise;

(e) whether it is a fact that these formulations are being imported by multinationals from their principals;

(f) if so, names the formulations and companies involved; and

(g) on what grounds each of these drugs were price decontrolled?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) To the extent information is available, it is given in the statement. (See below)

(b) to (f) The information asked for is too voluminous and time and effort involved would not be commensurate with the results likely to be achieved.

(g) The list of price controlled drugs was drawn on the basis of the recommendations of the Kelkar Committee. However, the same is being reviewed by the Standing Committee.

Statement

Value of Imports

(Rs. in Lakhs)

Sl. No.	Name	1987-88	1988-89	1989-90
1.	Iodine	159.70	197.61	323.16
2.	Lynestrenol	28.54	62.31	72.38
3.	Norethisterone	47.10	60.45	82.60
4.	Diosurine	N.A.	42.42	63.08
5.	Vitamin P (Rutln)	10.79	12.42	15.23
6.	Lincomycin	63.01	77.60	85.66
7.	Clotrimazole	18.58	39.58	33.22